NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 17/NCLT/AHM/2017 With Gujarat High Court CA No. 508/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

Name of the Company:

Sierra Investments Pvt. Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. B Bhavesh Chorsi Advocate letitioner

2. Fractiti Shah Advocate letitioner Blub

ORDER

Learned Advocate Mr. Bhavesh Chokshi with Learned Advocate Ms. Prachiti Shah present for Petitioner.

Affidavit of publication and service of notice on statutory authorities filed.

Common representation of Regional Director filed.

No other representation filed by other statutory authorities. No objection received from public.

Affidavit in response to the representation of Regional Director filed.

Heard learned Counsel for Petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of April, 2017.